

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

**APPLICATION NUMBER : IA(IBC)/1799(CHE)2023 IN
IA/1182/IB/2021**

PETITION NUMBER : IBA/1302/2019

**NAME OF THE PETITIONER : K Suresh, (Liquidator)
M/s. Azimuth Software India Pvt Ltd**

NAME OF THE RESPONDENT(S) : Azimuth Software India Pvt Ltd

UNDER SECTION : Reg 45(3)(b) of IBC,2016

ORDER

Ld. Counsel Mr. Sam Jayaraj Houston for Liquidator.

In this case, the liquidator is not available.

Application is posted for hearing on **01.04.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

Phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**